

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2033
TO BE ANSWERED ON 20/12/2023

PRADHAN MANTRI AWAS YOJANA IN RAJASTHAN

2033 SHRI GHANSHYAM TIWARI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses sanctioned and outstanding for the State of Rajasthan under the Pradhan Mantri Awas Yojana, so far;
- (b) whether it is a fact that eligible beneficiaries of all Gram Panchayats have been connected with this scheme so far;
- (c) if so, the details of the Gram Panchayats connected with this scheme and Gram Panchayats which are yet to be connected, along with reasons; and
- (d) the status of payment of the first installment and the second installment to the beneficiaries of the Pradhan Mantri Awas Yojana?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities by March 2024. The total target of 2.95 crore houses has already been allocated to States/Union Territories (UTs) of which more than 2.94 crore houses has been sanctioned to the beneficiaries by various States/ UTs. Under PMAY-G, as on 14.12.2023, against a target of 17,18,472 houses, 17,18,341 have been sanctioned by the State of Rajasthan.

(b) & (c) Yes Sir, under PMAY-G, the beneficiaries are identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011. After due verification by the Gram Sabha and completion of Appellate Process, Gram Panchayat-wise Permanent Wait List (PWL) is prepared. The auto generated priority list of households from SECC, 2011 database was provided to the States/Union Territories (UTs) for conducting Gram Sabha meetings to finalize the PWL. As on 01.12.2023, a total of 2.04 crore households have been identified and included in PWL from SECC, 2011. Further, the details of such households who claimed to have been left out from the SECC 2011 based PWL and eligible for inclusion in PWL, have been captured by the States/UTs in the Awaas+ Survey, 2018. The Survey was conducted during January, 2018 to 7th March, 2019. It is the prerogative of States/UTs to analyze or assess to understand the factors contributing to the lack of beneficiaries in these Gram Panchayats, which themselves have not registered any beneficiaries in them. In this exercise, the States/UTs have uploaded details of additional households. In order to fill the gap of 91 lakh houses (2.95 crore -2.04 crore), Awaas+ 2018 data is being utilized. Out of this, a target of 91 lakh has been allocated to the States/UTs till date.

Further, the Ministry allocates target to the State considering it as one unit and the District/Block/Gram Panchayat-wise targets are allocated/ distributed by State Government. The District/Block/Gram Panchayat level data of all States/UTs related to houses allocated, sanctioned and completed can be seen at programme website at www.pmayg.nic.in--->AwaasSoft--->Reports--->Houses progress against the target financial year.

(d) Under the PMAY-G, as on 14.12.2023, against a national target of 2.95 Crore, 1st installment has been released to 2.79 Crore beneficiaries and 2nd installment to 2.61 crore beneficiaries.
